

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.426

IA/1796/ND/2024 IA/1257/ND/2023 IA/4608/ND/2023 IA/4199/ND/2022
IA/5570/ND/2022 in IB/304/ND/2022

IN THE MATTER OF:

Genesis Comtrade Private Limited	...	Applicant
Versus		
Opulent Infradevelopers Private Limited	...	Respondent

Under Section 7 of IBC, 2016

Order delivered on 30.05.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Jaismeen Sharma, Adv. Arvind Garg in IA-
1257/2023
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

On mentioning, this matter is taken up for hearing.

Ld. Counsel for RP is present. List the matter on **03.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)